

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 156 OF 2019

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Lanco Tanjor Power Company Limited **Appellant(s)**

Versus

Tamil Nadu Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Aparajita Upadhyay

Counsel for the Respondent(s) : S. Vallinayagam for R-2 & R-3

ORDER

Rejoinder shall be filed by next date of the hearing.

List the matter on **12.12.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK